construction of "Bharti" Station in Larsemann Hills. Earlier, chartered vessels were used for transporting the personnel and material for the Maitri station.

(f) Acquisition/construction of Polar Research Vessel is under consideration.

Tampering of CAT scores

- 653. SHRI SANJAY RAUT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- whether the Ministry has set up a committee to look into the alleged tampering of Common Admission Test (CAT) scores of 80 candidates who took the test for admission to the Indian Institutes of Management and a few other B-schools;
 - (b) if so, the details thereof; and
- (c) what effective steps Government is taking to avoid such discrepancies in future?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) to (c) Yes, Sir. A Committee under the Chairmanship of the Chairman, Board of Governors (BoGs) of the Indian Institute of Management (IIM) Tiruchirappalli has been constituted to enquire into the case of tampering with the CAT-2012 scores of eighty candidates, as reported by the CAT Convenor, IIM Kozhikode. Prof. Ajay Pandey, Director-in-Charge and Dean (Faculty) IIM Ahmedabad and Prof. Devanath Trupati, Dean Academic, IIM Bangalore are the members of the Committee. To take effective steps to avoid such discrepancies in future, the Committee has been tasked to examine in details the various aspects of the current incident of tampering of the scores of CAT-2012 candidates, identify the reasons for the systemic failure leading to the said incident, to fix the responsibility for the lapses, as well as to suggest remedial measures for systemic improvements to prevent the recurrence of such failures, and to make recommendations regarding any other relevant issues that may come up in course of the above.

Obscene MMS in schools and colleges

†654. SHRI RASHEED MASOOD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

whether Government has chalked out any policy to check the rising incidents of obscene MMS of students in colleges and schools;

[†]Original notice of the question was received in Hindi.

- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) to (c) Education being a subject in the Concurrent List of the Constitution, and the majority of schools and colleges being under the jurisdiction of the State Governments, it is for the respective State Governments to take appropriate decisions in the matter. No such policy proposal is under the consideration of the Ministry of Human Resource Development.

Growth of coaching institutes

- 655. SHRI SANJAY RAUT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether there is an unchecked growth of coaching institutes all over the country;
 - (b) whether these institutes have no accountability;
 - (c) whether these institutes are generating money in the name of education;
- (d) whether they are fleecing aspirants by charging a hefty amount of Rs. 1.5 lakh as fee for the preparation of civil services exams and over Rs. 50,000 for AIEEE; and
- (e) if so, whether Government would consider creating a regulatory body to keep a vigilant eye on it?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) to (d) Education being a subject in the Concurrent List of the Constitution, and since the coaching institutes operate under the jurisdiction of the State Governments, it is for the respective State Governments to take appropriate action to curb such activities.

(e) No such proposal is under consideration of the Government of India.

Lack of basic infrastructure in schools

†656. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

[†]Original notice of the question was received in Hindi.